

BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

Original Application No. 161/2024/EZ

IN THE MATTER OF:

Jagriti Bhattacharya

Applicant

Versus

The State of West Bengal & Others

...Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 7.

I, Lovely Mukherjee, wife of Subhajyoti Mukherjee, aged about 61 years, by occupation - Service, by religion - Hindu, residing at BL-R, Flat-3, 40/1, Tangra Road, Government Housing Estate, Kolkata-700015, do hereby solemnly affirm and say as follows:

1. I am at present holding the post of the Executive Officer, South Dum Dum Municipality. I have made myself acquainted with facts and circumstances of the present case. I am competent to affirm this affidavit.

2. In course of hearing on 04.11.2024, the Hon'ble Mr. B. Amit Sthalekar, Judicial Member and the Hon'ble Dr. Arun Kumar Verma, Expert Member were pleased to direct the



19 DEC 2024

respondent no. 7, South Dum Dum Municipality to file its affidavit stating the reasons for inability to supply the required amount of water as per sanctioned plan.

3. The Chairperson, South Dum Dum Municipality prepared a report on 17.12.2024 regarding the reasons for inability to supply required water to Emami City. A copy of the said report dated 17.12.2024 is annexed hereto and marked as "ANNEXURE – R/1".

4. From the said report dated 17.12.2024, it appears, inter alia, as follows:

- (i) The Trans Municipal Water Supply Project for three municipalities involving North Dum Dum, Dum Dum and South Dum Dum Municipalities became operational in the year 2017 by the Kolkata Metropolitan Development Authority. The main source of the water supply of this project is from the Kamarhati Treatment Plant.
- (ii) According to the existing terms and conditions, South Dum Dum Municipality is supposed to get 12.5 mg/d water per day but, the municipality is actually getting 6 to 6.5 mg/d of water per day. This huge deficit is causing a major crisis of water supply in the municipal area.
- (iii) A comparative table showing year wise data of average water supply provided to South Dum Dum



Municipality from the year January, 2017 to November, 2024, issued by the concerned authorities of the Kolkata Metropolitan Development Authority on 11.12.2024 is annexed hereto and marked as "ANNEXURE – R/2". It appears from the said year wise data that in the last eight years the Municipality has not received the committed volume of water supply as the Municipality is supposed to get.

- (iv) It is stated that the work of replacement of inlet valve at the UGR of South Dum Dum Booster Pumping Station was done on 26.03.2022. Although, this has not had any effect in the volume of supply of water.
- (v) The Assistant Engineer of the Water Supply Department of South Dum Dum Municipality has submitted a report to the Executive Officer, South Dum Dum Municipality on 05.11.2024. A copy of the said report dated 05.11.2024 is annexed hereto and marked as "ANNEXURE – R/3".
- (vi) It appears from the said report dated 05.11.2024 that it is not possible to provide 1100 KLD water on a daily basis through service pipeline considering the present water supply situation of the Municipality. It also appears that there is no overhead reservoir in the Emami City Complex where such huge amount of water may be stored on a daily basis. Supply of such



huge volume of water to a single complex may result in acute shortage of water supply in Ward no. 7,8 and 9 of the Municipality.

5. The statements made in paragraphs 1, 2, 3 and 4 are true to my knowledge.

Prepared in my office

Monsumi Bhawal
Advocate

Lovely Mukherjee
Deponent

Identified by me

Monsumi Bhawal
Advocate

Date:

Place:



SOLEMNLY AFFIRMED AND DECLARED
BEFORE ME ON IDENTIFICATION

S. M. Hassan
S. M. HASSAN
NOTARY

19 DEC 2024



South Dum Dum Municipality

Nager Bazaar, Dum Dum Road, Kolkata-74

Phone: 2560 2357, 2560 2743; E-mail: southdumdum74@gmail.com

R/1

Date: 17th December 2024

Sub: Report regarding Water Supply to Emami City.

Ref: OA No. 161/2024/EZ before the Hon'ble NGT Eastern Zone Bench, Kolkata.

The Trans Municipal Water Supply project for three Municipalities involving North Dum Dum, Dum Dum & South Dum Dum became operational in the year 2017 by the Kolkata Metropolitan Development Authority. The main source of water supply of this project is from the Kamarhati treatment plant.

According to the existing terms and conditions South Dum Dum Municipality is supposed to get 12.5 mg/d water per day. However, it is seen that this Municipality is actually getting 6 to 6.5 mg/d of water per day. This huge deficit is causing a major crisis of water supply in the Municipal area.

A comparative table showing the supply of water over the last eight years is enclosed with this report for ready reference. It is very clear that in the last eight years this Municipality has not received the committed volume of water supply even once.

In this connection I am also to state that the work of replacement of inlet valve at the UGR of South Dum Dum Booster Pumping Station was done on 26.03.2022. However this has not had any effect in the volume of supply of water.

Under the circumstances, the Assistant Engineer of the Water Supply Department of this Municipality has stated in his report dated 05/11/2024 that it is not possible to provide 1100 kld water on a daily basis through service pipeline considering the present water supply situation. Further, as Emami City does not have any overhead reservoir it is not clear how they will store this huge volume of water, if supplied. Besides, supply of such huge volume of water to a single complex may result acute shortage of water in the adjacent Ward No. 7, 8 and 9.

In short the Municipality is not able to supply the committed volume of water to the Emami City because it is not getting the committed volume of water from KMDA.



K. C. 17.12.24.

Kasturi Chowdhury
Chairperson

South Dum Dum Municipality



- 6 -

R/2

Year wise data of average water supply provided to South dumdum Municipality
from the year January, 2017 to November, 2024.

YEAR	MONTH	CWBPS	Remarks
		AVG. M.G.D.	
2024	Jan - Nov	7.86	1) Data sourced from the available site log book 2) Human error may be crept inadvertently during the recording of the data.
2023	Jan - Dec	8.13	
2022	Jan - Dec	8.60	
2021	Jan - Dec	8.15	
2020	Jan - Dec	9.20	
2019	Jan - Dec	9.25	
2018	Jan - Dec	9.83	
2017	Jan - Dec	10.00	

Note:

a) The transmunicipal project was under taken and implemented viewing the futuristic demand of three different Municipality , namely North Dumdum Municipality, Dumdum Municipality, South Dumdum Municipality .

b) From the available record it is observed the production of Raw water varies due to tidal nature of the river Ganga. It is worthy to be mentioned that for the last few years the water level of the river ganga has been gradually decreased, which resulted in consecutive decrease in the suction & delivery of the raw water pumps. To compensate the said problem to some extent, the running hours of the raw water pumps has been increased to 24X7 mode.

c) Consequent upon the above phenomenon the yield of the raw water pump house Ph-II has been decreased over the years, which in turn affected in lowering the production of potable water from the plant.

d) Since it is a trans-municipal project, potable water supply pipe line has to travel through different command area of the four ULBs such as Kamarhati, North Dumdum, Dumdum and South Dumdum, there is a fair possibility of pilferage of potable water from the clear water supply line under three ULBs and leads to ultimate shortage of the drinking water.

S. Saha
11/12/24
CSE/MD III

M
11/12/2024

M 11.12.2024
Executive Engineer
Mechanical Division-III
E-M Sector, K.M.D.A.

Cal 11/12/2024
Superintending Engineer (M)
Mechanical Circle-II
E & M Sector, K.M.D.A.



Blaha
11/12/24
ENGINEER (E/M)
KMDA





South Dum Dum Municipality

Nager Bazaar, Dum Dum Road, Kolkata-74

Phone: 2560 2357, 2560 2743; E-mail: southdumdum74@gmail.com

R/3

The Executive officer,
S.D.D.M, Nager Bazar,
Dum Dum, Kolkata – 700074.

Sub : Water Supply problem at 'Emami City'

Madam,

Oriental Sales Agencies (India) Pvt. Ltd. known as Emami City asso.of Apt. com), holding no. 380(N), Premises No. 2 Jessore Road, P.O & P.S – Dum Dum, Kolkata – 700028, has already deposited money R 38,73,500/- vide M.R. No 6017 Dated – 16.08.2022 for taking water connection from South Dum Dum Municipality.

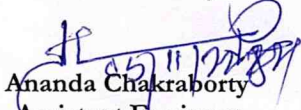
Consequently, the Municipality provided water connection at the premises through 4 inches dia pipeline vide Work order no. 5489, dated 06.09.2022. Presently this water connection is in force. However, according to the residents the quantity supplied is not enough.

It is a fact that the erstwhile Chairman made a commitment to provide 1100 KLD water on daily basis from our own source vide Memo No. SDM/0819/XXIV, dated 24th July 2017. However, the undersigned has no knowledge of any such intimation. A general reading of the above mentioned Memo gives rise to few questions. It has been mentioned that the water will be supplied in the 'operation phase'. A clarification is required regarding the operation phase of the project.

Presently is not possible to provide 1100 KLD water on a daily basis water only through service pipeline considering the current water supply situation of the Municipality and the present available infrastructure at Emami City. There is no overhead reservoir within the complex where this huge amount of water may be stored on a daily basis. Besides, supply of 1100 KLD water to one single complex may result in acute shortage of water supply in Ward Nos. 7, 8 & 9.

It may be mentioned here that during grant of Occupancy Certificate there is no mention regarding any water supply issues or conditions.

Yours faithfully


Ananda Chakraborty
Assistant Engineer

Assistant Engineer
South Dum Dum Municipality



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COUNTER AFFIDAVIT ON
BEHALF OF THE
RESPONDENT NO. 7



Advocate-on-Record:
Ms. Mousumi Bhowal, Advocate
High Court, Calcutta
Bar Association Room No. 12
Phone: 9339697329
Email: mousumibhowal22@yahoo.in
Enrolment No. WB/1170/2007

19 DEC 2024